

DIVISION BENCH

ITEM NO. P11

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. (IB) 414/ALD/2019

CORAM:

- 1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th June, 2022, 2:30 PM

NAME OF THE COMPANY	ASSET RECONSTRUCTION COMPANY (INDIA) LTD V/S M/S CHEEMA PAPER MILLS PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Dinkar Singh, Adv.
Mr. Abhishek Anand, Adv.

: *For the financial creditor*
: *For the corporate debtor*

ORDER

Learned counsel on both sides present.

This matter was listed for pronouncement today, however, just before the board commenced, learned counsel on both sides reported that the matter has been settled out of Court.

Recording these submissions, CP NO.(IB) 414/ALD/2019 is dismissed as withdrawn.
File be consigned to the records.

Virendra Kumar
Gupta
Virendra Kumar Gupta
Member (Technical)

Bipul Kumar Tiwari
(Stenographer)

—Sd—

Rajasekhar V.K.
Member (Judicial)